

Short supply of Food

1142. SHRI VIJAY NAVAL PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified regions where the food is in short supply;

(b) if so, the areas so identified; and

(c) the steps the Government propose to take to improve food supply in deficit regions?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) The allocation of foodgrains for the Public Distribution System (PDS) is made by the Central Government to State Governments/UT Administrations, on a month-to-month basis. State Governments and U.T. Administrations are responsible for its distribution within their State/UT, and also decide on inter-se allocations between districts/areas. PDS supplies, however, are supplemental in nature and are not intended to meet the total requirements of any State/UT.

Under-utilisation of installed Capacity of TAFCO

1143. SHRI V. SREENIVASA PRASAD : Will the PRIME MINISTER be pleased to state:

(a) whether there has been under-utilisation of installed capacity of the Tannery and Footwear Corporation of India Limited during the past three or four months;

(b) whether as a result, this Corporation is unable to meet and execute the orders placed on it;

(c) whether the Industrial Development Bank of India has prepared any viability report on the Corporation without associating any leather expert with the study team;

(d) if so, the reasons therefor; and

(e) the further programmes being contemplated to rejuvenate this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The orders placed on the Corporation are normally executed.

(c) to (e) Govt. of India had asked the Industrial Development Bank of India to undertake a viability study of TAFCO, based on a revival package prepared by the Company. The IDBI had also advised the company to associate BATA India Ltd. as consultant in the preparation of this revival package. However, BATA declined to associate themselves in the matter. The viability study report submitted by the IDBI in May, 1991 is under process.

Alleged Corruption by C.B.I. Officials

1144. SHRI RAJNATH SONKAR SHASTRI:

DR. VASANT PAWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether some of the bigwigs of the Central Bureau of Investigation have been caught in the recent past while accepting bribes;

(b) if so, the details thereof and the action taken or being taken against them; and

(c) the number of such cases that occurred during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Yes Sir. Two officers of the Central Bureau of Investigation, one Deputy Inspector